

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4021  
ANSWERED ON:20.03.2015  
STRIKES BY NURSES  
Jayadevan Shri C. N.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of the recent strikes/protests by the nurses, if so, the details thereof and the reasons therefor;
- (b) whether the Government has received representations from various nursing unions/organizations with regard to miserable conditions and revised eligibility criteria for recruitment of nurses; and
- (c) if so, the details thereof and the action taken/proposed to be taken by the Government thereon to address their concern?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): Delhi Nurses Union had given a notice to go on strike protesting against the recruitment process of Staff Nurses.

Director General of Health Services heard the grievances of Nurses Union on 5th February, 2015. It was decided in the meeting to withhold the recruitment process for filling up the post of staff nurse and to take up the matter with DoPT & UP SC for revising eligibility criteria for recruitment of nurses.